

Electronic Units in Bihar

3231 SHRI LALIT ORAON: Will the PRIME MINISTER be pleased to state:

(a) the details of the proposals received from the Government of Bihar to set up electronic units in the state during the last two years; and

(b) the amount allocated for this purpose during last two years?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No proposal has been received from Government of Bihar to set up electronic unit in the State during the last two years.

(b) Does not arise.

[English]

Loans Sanctioned by HDFC

3232. SHRISYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on November 20, 1991 to Unstarred Question No. 10

regarding provision of accommodation to people and state:

(a) the total amount disbursed out of the loan sanctioned by Housing Development Finance Corporation (HUFC) as on March 31, 1991;

(b) the total amount recovered by March 31, 1991 against the loan disbursement;

(c) the break up of the sanctioned loan and disbursement, separately; by economic categories namely EWS, LIG and MIG; and

(d) the break-up of the dwelling units by economic categories?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The total amount disbursed and loan amount recovered by HDFC as on March 31, 1991 are as under:-

Amount disbursed -Rs. 2246.65 crores

Amount recovered- Rs. 519.70 crores

(c) and (d). Income Group-wise disbursement of loan and dwelling units sanctioned are as under:-

	<i>Monthly income less than</i>	<i>Monthly income from Rs. 1,000</i>
	Rs. 1,000/-	to 2,000/-
Amount of loan sanctioned	Rs.126.00 crores	Rs.439.00 crores
No. of dwelling units sanctioned	51,209	1,06,016